

**MIZORAM BOARD OF SCHOOL EDUCATION**

**AIZAWL-796012**

No. R.12011/1/2018-MBSE(HSS)/237

Dated Aizawl, the 9<sup>th</sup> June, 2020

**NOTIFICATION**

Notification No. R.12011/1/2018-MBSE(HSS)/218 dated Aizawl, the 27<sup>th</sup> May, 2020 leh No. N.12019/1/2018-MBSE(HS)/Vol-I/62 dated Aizawl, the 27<sup>th</sup> May, 2020 hmanga **Higher Secondary School Leaving Certificate Examinations, 2020** leh **High School Leaving Certificate (Compartmental) Examination, 2020** neih tura lo puan tawh chu sawrkarin Total Lockdown June ni 9 – 22, 2020 chhung atan a lo puan leh tak avangin hrehawm titak chungin a hnuai tarlan ang hian a hun sawn leh a ni a, mipuite hriatthiamna kan ngen a. Covid – 19 avanga rokhawlhna a awm leh hlauh a nih chuan tihdanglam leh theih a ni ang.

- (1) Higher Secondary School Leaving Certificate Examinations, 2020  
(*Anmahni Centre theuhah exam tur a ni ang*)  
= **July ni 1, 2020 atanga July ni 3, 2020**
- (2) High School Leaving Certificate (Compartmental) Examinations, 2020  
= **July ni 1, 2020**


Routine leh thil tul dangte chu tihchhuah leh thuai a ni ang.

Sd/- LALTHANGBIKA  
Secretary  
Mizoram Board of School Education

Memo No. R.12011/1/2018-MBSE(HSS)/237 (A) Dated Aizawl, the 9<sup>th</sup> June, 2020

Copy to :

- 1) The PPS to Chief Secretary, Govt. of Mizoram and Chairman, SLTF.
- 2) The Commissioner & Secretary to the Govt. of Mizoram, School Education Department and Controlling Authority of MBSE, Aizawl.
- 3) The Director, Dept. of Information & Public Relations for wide publicity.
- 4) The Director of School Education, Govt. of Mizoram.
- 5) All DEOs under Govt. of Mizoram.
- 6) All Centre Superintendents for compliance.
- 7) All others concerned.

  
(LALRINMAWIA RALTE)  
Controller of Examinations  
Mizoram Board of School Education